Annexure - 9

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023 List of other creditors (Other than financial creditors and operational creditors)

No. creditor Details of claim Details of claim admitted Details of claim admitted Amount of Amoun		NIL			7	=	ZE	NIL.	NE.	NE NE	NE	NE	NE	N
creditor Date of Amount of Nature of Amount Claim Amount of Nature of Amount Covered by related admitted con guarantee party?								interest						
creditor Date of Amount of Nature of Amount Claim Amount of Nature of Amount Covered by related admitted by Guarantee party?								security						
creditor Date of Amount Amount of Nature of Amount Covered by related Covered by related Amount of Nature of Amount Covered by related	- 11			OII		party?	guarantee	by		admitted				
creditor received Date of Amount Amount of Nature of Amount Amount Whether	*****			may be set-		related	covered by	covered			claimed	receipt		
creditor received Details of claim admitted Am		verification	admitted	dues, that	aim	Whether		Amount	Nature of	Amount of		Date of		
Name of Details of Claim Details of Claim admitted Am		under	claim not	any mutual	contingent						Filed	1 60	כוממונטו	
	claim Rem	Amount of	Amount of	Amount of	Amount of		admitted	s of claim :	Detail		s of claim	Details	reditor	



Jitender Kothari

Interim Resolution Professional of

Future Enterprises Limited (under CIRP) IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023